

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO. 17 OF 2008

Friday, this the 25th day of April, 2008.

CORAM :

**HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

P.R. Muni,
W/o. Haridasan,
Technical Gr.III/Office of the
Senior Section Engineer/
Carriage & Wagon/Southern Railway,
Ernakulam Junction,
Residing at : Railway Qr. No. 55/G,
Ernakulam Marshalling Yard,
Cochin : 682 016

Applicant

(By Advocate Mr. TC Govindaswamy)

vs.

1. Union of India, represented by
The General Manager, Southern Railway,
Headquarters Office, Park Town P.O.
Chennai – 3

2. The Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum- 14

Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

A statement has been filed by the respondents enclosing a copy of order dated 22.04.2008 granting annual increment to the applicant.

Counsel for applicant prays that this O.A may be closed with liberty to agitate if any grievance remains even after issue of this order. Permission is granted.

OA is closed.



(Dr. K S SUGATHAN)
ADMINISTRATIVE MEMBER



(Dr. K B S RAJAN)
JUDICIAL MEMBER